

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 8748/2021

(Arising out of impugned final judgment and order dated 22-04-2020 in WPC No. 8038/2020 passed by the High Court of Judicature at Allahabad)

TBEA (INDIA) TRANSFORMER PRIVATE LIMITED

Petitioner(s)

VERSUS

U.P. MICRO AND SMALL ENTERPRISES
FACILITATION COUNCIL & ANR.

Respondent(s)

(IA No. 76605/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 76602/2021 - EXEMPTION FROM FILING O.T.)

Date : 02-09-2022 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Akshay Sapre, Adv.
Ms. Phalguni Nigam, Adv.
Mr. Vinam Gupta, AOR

For Respondent(s) Mr. Pramod D. Swarup, Sr. Adv.
Ms. Prerna Swarup, Adv.
Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 15.11.2022.

(MANISH ISSRANI)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)